

STATE Vs. **Subhash Jain**

FIR No.334/13

PS: Begumpur (DIU)

20.04.2020

This is the bail application moved on behalf of accused through Delhi Legal Services Authority, North-West, Delhi.

Present: Ld. APP for State.
Ld. counsel for accused.

The concerned case record/reply to application has not been called in view of closure of the Court due to Covid-19 outbreak in India.

Heard on application.

Guidelines have been given in order passed by Hon'ble Supreme Court of India in Suo Moto Writ Petition (C) No. 1/2020. in RE: contagion of Covid-19 Virus in prisons and that of Hon'ble High Court of Delhi in W.P. (C) 2945/2020 in the matter of "Shobha Gupta Vs. Union of India & Ors." Dated 23.03.2020 and further order in connected matter with respect to criteria of interim bail of the UTPs, so as to Decongest the jails in Delhi. The case of the applicant/accused does not strictly fall under the criteria as specified however the Hon'ble High Powered of Hon'ble High Court of Delhi vide its minutes dated 18.04.2020, has been pleased to observe that the right of other UTPs who do not stand covered, does not get affected and they can invoke jurisdiction of the concerned court for grant of regular /interim bail.

The applicant/ accused is facing trial before the court of undersigned. The accused is a senior citizen of more than 65 years of age. Though one of the offence alleged against accused is u/s.467 IPC but the accused is yet to be charged for the said offence as charge has not been framed. The accused is already in J.C. for about two years (as informed).

Hence, considering the above facts, a lenient view is taken. The accused is admitted to **interim bail till the NDOH (stated to be 12.05.2020)** when the courts reopen after lockdown, subject to furnishing of bail bond in the sum of Rs.50,000/- with one surety of like amount. It is clarified that the present order of interim bail is passed without going into the merits of the case or otherwise but in view of exigency as mentioned above. It is further directed that accused shall abide by the conditions as specified in Section 437(3) CrPC. The accused shall further keep his mobile bearing no.8700348688 functioning till the entire duration of interim bail.

Application is disposed off.

Copy of this order be sent to Jail Superintendent and one copy of order be given dasti to counsel for the accused.

(Atul Krishna Agrawal)
Duty ACMM, N/W, Rohini Courts,
Delhi/20.04.2020

FIR No.38/2018
PS: Subhash Place
U/s.420/468/471/120 B IPC
State Vs. Vishal

20.04.2020

Present: Ld. APP for the State.
Sh. Anushasit, counsel for applicant / accused Vishal Sharma.

Heard on interim bail application.

Report has been filed by the IO as well as from the Jail Superintendent but report of jail superintendent is incomplete. The court had called for report as to whether co-accused Madhuri Sharma had been granted interim bail pursuant to application moved from DLSA or not but no such facts has been stated in the reply of Jail Superintendent. Report be called afresh for **NDOH**. Further report be called from Jail Superintendent qua present applicant/ accused as to why his case does not fall within the criteria for interim bail as directed by Hon'ble High Court of Delhi from time to time in view of COVID-19.

Put up for further arguments and disposal of application on
25.04.2020.

Copy of order be sent to Jail Superintendent.

Date is given at specific request of Ld. counsel for the accused.

(ATUL KRISHNA AGRAWAL)
Duty ACMM,(NW), Rohini
20.04.2020

FIR No.7098/19
PS: Raj Park

20.04.2020

Present: Ld. APP for the State.

Report not filed. Be called for NDOH.

Show cause notice be also issued to concerned IO for filing explanation regarding non filing of report in terms of previous order for NDOH.

Put up before the concerned court on 22.04.2020.

(ATUL KRISHNA AGRAWAL)
Duty ACMM,(NW), Rohini
20.04.2020

FIR No.5316/19
PS: Raj Park

20.04.2020

Present: Ld. APP for the State.

Report not filed. Be called for NDOH.

Show cause notice be also issued to concerned IO for filing explanation regarding non filing of report in terms of previous order for NDOH.

Put up before the concerned court on 22.04.2020.

(ATUL KRISHNA AGRAWAL)
Duty ACMM,(NW), Rohini
20.04.2020

FIR No.106/20
PS: Raj Park

20.04.2020

Fresh chargesheet received.

Present: Ld. APP for the State.
IO in person
Both accused stated to be in J.C.

Put up for consideration before the concerned court on 12.05.2020.

(ATUL KRISHNA AGRAWAL)
Duty ACMM,(NW), Rohini
20.04.2020

FIR No.95/20
PS: Subhash Place

20.04.2020

Fresh chargesheet received.

Present: Ld. APP for the State.
IO in person
Accused stated to be in J.C.

Put up for consideration before the concerned court on 13.05.2020.

(ATUL KRISHNA AGRAWAL)
Duty ACMM,(NW), Rohini
20.04.2020

FIR No.53/20
PS: Subhash Place

20.04.2020

Fresh chargesheet received.

Present: Ld. APP for the State.
IO in person
Accused stated to be in J.C.

Put up for consideration before the concerned court on 13.05.2020.

(ATUL KRISHNA AGRAWAL)
Duty ACMM,(NW), Rohini
20.04.2020

FIR No.119/20
PS: Raj Park

20.04.2020

Fresh chargesheet received.

Present: Ld. APP for the State.
IO in person
Accused stated to be in J.C.

Put up for consideration before the concerned court on 08.05.2020.

(ATUL KRISHNA AGRAWAL)
Duty ACMM,(NW), Rohini
20.04.2020

E-FIR No.29450/19
PS: Shalimar Bagh

20.04.2020

Fresh chargesheet received.

Present: Ld. APP for the State.
IO in person
Accused stated to be in J.C.

Put up for consideration before the concerned court on 08.05.2020.

(ATUL KRISHNA AGRAWAL)
Duty ACMM,(NW), Rohini
20.04.2020

E-FIR No.000223/20
PS: Shalimar Bagh

20.04.2020

Fresh chargesheet received.

Present: Ld. APP for the State.
IO in person
Accused stated to be in J.C.

Put up for consideration before the concerned court on 08.05.2020.

(ATUL KRISHNA AGRAWAL)
Duty ACMM,(NW), Rohini
20.04.2020

E-FIR No.00387/20
PS: Keshav Puram

20.04.2020

Fresh chargesheet received.

Present: Ld. APP for the State.
IO in person
Both accused stated to be in J.C.

Put up for consideration before the concerned court on 12.05.2020.

(ATUL KRISHNA AGRAWAL)
Duty ACMM (NW), Rohini
20.04.2020